

Central Administrative Tribunal
Principal Bench, New Delhi.

OA-1940/2004
MA-1654/2004

New Delhi this the 9th day of December, 2004.

Hon'ble Shri Shunker Raju, Member(J)
Hon'ble Shri S.K. Malhotra, Member(A)

1. Ms. Babita Thapliyal,
D/o late Sh. R.R. Thapliyal,
R/o 39-K Sector-4,
Gole Market, New Delhi.
2. Mrs. Renu Narang,
W/o Sh. Lalit Narang,
R/o 158-B LIG Flat,
Rajouri Garden,
New Delhi.
3. Sh. vipin Madan,
S/o Sh. N.K. Madam,
R/o 759, Sector-12,
R.K. Puram, New Delhi-22.

..... Applicants

(through Sh. M.K. Bhardwaj, Advocate)

Versus

1. Union of India & Ors through
the Secretary,
Ministry of Culture,
Department of Culture,
Shastri Bhawan,
New Delhi.
2. Director General,
National Museum,
Ministry of Culture, Janpath.
3. Administrative Officer,
Department of Culture,
National Museum, Janpath.
4. The Secretary,
Department of Personnel & Training,
North Block, New Delhi.

..... Respondents

(through Sh. Rajinder Nischal, Advocate)

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Order (Oral)

Hon'ble Shri Shanker Raju, Member(J)

In the light of statement made by the learned counsel of the respondents that process has been initiated to amend the Recruitment Rules to treat the applicants as a feeder category for the post of UDC. The same will be completed within six months and thereafter the case of the applicants will be considered. We also observe that till the amendment is carried out, no promotion on the post of UDC would be effected by the respondents. With this, OA is disposed of. No costs.


(S.K. Malhotra)

Member(A)


(Shanker Raju)
Member(J)

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